

**PROFORMA-III**

**STATEMENT OF LIQUID ASSETS AS ON 31st MARCH-2011**

Name of the M.L.A (in full) and to which the office belong: **VIMLA PRADHAN, MINISTER, TOURISM, SOCIAL WELFARE, WOMEN & CHILD DEVELOPMENT, GOVT. OF JHARKHAND.**

Present Post held: **MINISTER**

Present Pay (i) Basic Pay: **₹ 10,000/-** (ii) Gross Salary: **₹ 45,000/-**

Sl. No	Name and Details of Movable Property	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own name State in whose name and his/her relationship with Public Servant	Present Value	Income derived (Interest/Dividend received)	Remarks
1	2	3	4	5	6	7	8	9
1	Cash in Hand	2010	—	—	—	₹ 1,00,000/-	—	—
2	Cash with Bank (Current/Saving Account only)	2011	—	—	—	₹ 751,000/- Apex	—	—
3	Deposits (Time Deposits/NSCs etc.)	.	—	—	—	—	—	—
4	Loan & Advances	2010	from Jharkhand Assembly (Coe Loan)	₹ 5,00,000/-	—	₹ 4,19,000/-	—	—
5	Investments (Shares/Bonds/Debtentures/Mutual Fund/ULIPs / LIC Policy etc)	2001-2011	Purchase	₹ 1,50,000/-	—	₹ 1,50,000/-	—	—

Date : .....

Signature.....  
20/12/11

मंत्री एवं बाल

**Note:** The declaration form is required to be filled in and submitted by every member giving particulars of all movable property held by him/her either in his own or in the name of his family members or in the name of any other persons. The list of items is not exhaustive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.